

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) and (b). Information is being obtained from the Manipur Administration and will be placed on the Table of the Sabha as soon as it is received.

Procurement of Rice and Paddy in Manipur

2308. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is any proposal to procure rice and paddy from producers by the State Trading Organisation in Manipur during the present harvest season; and

(b) if so, whether the procurement price has been fixed for the coming season and at what rate rice and paddy are being procured?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) No, Sir.

(b) Does not arise.

Imphal Civil Hospital

2309. Shri L. Achaw Singh: Will the Minister of Health be pleased to state:

(a) whether it is a fact that complaints are made in the local press and by the public of Manipur regarding the unsatisfactory state of service rendered to the patients in the Imphal Civil Hospital specially to those admitted at night to the emergency wards;

(b) whether it is a fact that only a compounder and a nurse are present in the ward for emergency cases; and

(c) if the reply to parts (a) and (b) above be in the affirmative, the steps taken to attend to emergency cases admitted at night?

The Minister of Health (Shri Karmakar): (a) to (c). The information is being collected and will be laid on the Table of the Sabha in due course.

Train-Truck Collision near Dikom

2310. Shri P. C. Borooah: Will the Minister of Railways be pleased to state:

(a) whether one person was killed and two others injured in a train-truck collision near Dikom on the NEF Railway on 6th December, 1960;

(b) what are the details of the accident; and

(c) what steps are being taken to prevent the recurrence of such accidents?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). On 6th December, 1960 at about 11.35 hours while 343 Up Passenger train was running between Dikom and Hatiali Ground Siding on the Dibrugarh Town-Tinsukia section of the N.F. Railway, one military truck collided with the train at an unmaned level crossing. As a result, the Driver of the truck was killed instantaneously. One occupant of the truck and another of the train were also injured.

(c) Since the accident occurred due to negligence on the part of the truck driver, the question does not arise.

Carriage and Wagon Workshop, Lucknow

2311. Shri S. M. Banerjee: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the absence of about 400 workers of Carriage and Wagon Workshop, Lucknow has not been regularised despite Government orders;

(b) whether these workers are said to have staged a sitdown strike;

(c) if so, the reason for not regularising their services; and

(d) the steps taken by Government in the matter?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No.